

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/2399/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri A.F.A. Bora,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 25th April, 2018.

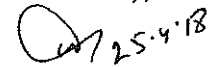
Sub:- **Casual Leave, Restricted Holiday and station leave permission.**

Ref:- Your letter No. DJKA/2315/2018, dtd. 23.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.05.2018 and Restricted Holiday on 02.05.2018 along with station leave permission w.e.f. the morning of 02.05.2018 till the evening of 03.05.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

